

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: Addl.District and Sessions Judge-II
Before: Mr. Esrar Ahmed
Dated 02-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	SESSION CASE/1747/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
2	TITLE APPEAL/301/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
3	SESSION CASE/2706/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
4	Cri. Rev App./266/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
5	TITLE APPEAL/328/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
6	CRI. APPEAL/10/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-02-2022
7	NDPS. S. CASE/5/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
8	TITLE APPEAL/28/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
9	TITLE APPEAL/26/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
10	Misc. Case/1/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-02-2022
11	M.A.C.T. Execution/13/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :25-02-2022
12	CRI. CASE/6350/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
13	SESSION CASE/100/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
14	SESSION CASE/168/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
15	NDPS. S. CASE/2/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022

No. of Cases Heard	15
No. of Cases listed	15
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjudged	0

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Presiding Officer